

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No.105
(IB)-702/ND/2018
I.A-3455/2021

IN THE MATTER OF:

Super Print Services V

... **Applicant/Petitioner**

Versus

M/s. Xalta Food and Beverages Pvt.Ltd.

... **Respondent**

Under Section: 9 of IBC Code,2016

Order delivered on 10.08.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT: Mohit Nandwani Adv, Kush Sharma Adv, Asiya Khan Adv for Applicant in IA-3455/21, Shivam Sharan Trilegal for Liquidator For Respondent/Liquidator - Yashish Chandra and Varun Tikmani, Advocates alongwith Liquidator in person

Order

New I.A-3455/2021: **Heard. Order reserved.** The parties are directed to file a short-written synopsis along with the relevant judgements relied upon.

—sd—

**(L.N. GUPTA)
MEMBER (T)**

—sd—

**(ABNI RANJAN KUMAR SINHA)
MEMBER (J)**